

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.202 OF 2015 & IA NO. 339 OF 2015 AND
APPEAL NO.264 OF 2015 & IA NO. 420 OF 2015

Dated: 11th January, 2018

Present: Hon'ble Mr. Justice. N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

A.NO.202 OF 2015 & IA NO. 339 OF 2015

Athena Chhattisgarh Power Limited **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Pankaj Kumar

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Rajat for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Hemant Singh for D B Power

Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Shashi Kumar Jain for R-3 to R-5
Ms. Parichita Chowdhury for R-3 to R-5 & R-7

Mr. Neeraj Singh
Mr. Prashant Mathur for R-8

Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshini for R-9

APPEAL NO.264 OF 2015 & IA NO. 420 OF 2015

SKS Power Generation (Chhattisgarh) Ltd. **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission & Ors **Respondent(s)**

Counsel for the Appellant (s) : Mr. Atul Shanker Mathur
Ms. Priya Singh
Mr. Prabal Mehrotra

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Rajat for R-1

Mr. Puneet Jain
Mr. Abhinav Gupta for R-2

Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Shashi Kumar Jain for R-3 to R-5
Ms. Parichita Chowdhury for R-3 to R-5 & R-7

Mr. Neeraj Singh
Mr. Prashant Mathur for R-8

Mr. Sumit Goel
Mr. Akash Jindal
Ms. Pratyusha Priyadarshini for R-9

Mr. Hemant Singh
Mr. Nishant Kumar for D B Power

Mr. Deepak Khurana for Lanco Power

ORDER

The learned counsel appearing for the Appellants in Appeal Nos. 202 of 2015 and 264 of 2015 submitted that, the instant two Appeals may kindly be delinked from the main Appeals, being Appeal Nos. 235 of 2015 and 191 of 2015, and these Appeals may kindly be heard separately.

Submissions made by the learned counsel appearing for the Appellants, as stated above, placed on record.

Post these Appeals for hearing on 08.02.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

tpd/js